

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

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| APPLICATION NUMBER | : | CP 06/08 |
| PETITION NUMBER | : | 8/16 |
| NAME OF THE PETITIONER (S) | : | M. LEELA AND 4 OTHERS |
| NAME OF THE RESPONDENT (S) | : | CHANDRA SPINNING & WEAVING MILLS (P) LTD. & 4 OTHERS |
| UNDER SECTION | : | 397/398 |

| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION ----- REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|--|-----------|
|-------|--|--|-----------|

1. R. V. B. B. B.
944 8844534
for Leela & others

for Resp.



R. VIDHYA SHANKAR ADV. for petitioners R. Vidhya Shankar

Counsel for Petitioner is present. Counsel for respondents No.3, 6 and 7 is present. He reported that senior counsel is unable to attend Tribunal today and requested time.

Already, this matter is adjourned to this date for submitting arguments on behalf of R-3, 6 and 7. Again adjournment is asked. On the request of the counsel, case is adjourned to 28.02.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)